

(b) the percentage of appeals filed by the Income Tax Department in this regard?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The Income-tax Act does not contain any provision authorising the assessees to file an appeal to the High Court against a decision of the Income-tax Commissioner

(b) Does not arise

Income Tax Appellate Tribunal

2604. Shri B. S. Sharma;
Shri Onkar Lal Berwa
Shri Shardha Nand.

Will the Minister of Finance be pleased to state

(a) the number of appeals filed by the assessee and the Commissioners of Income Tax before the Calcutta Benches of the Income Tax Appellate Tribunal respectively against the decisions of the Appellate Assistant Commissioners of Income Tax during the years 1965-66 and 1966-67, and

(b) the number filed by each before the High Court against the Tribunal's decision and the percentage of success in each category during the same period?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The information required is as under

Year	Appeals filed to Income Tax Appellate Tribunal by	
	Assessee	Department
1965-66	3,092	1,034
1966-67	3,814	1,248

(b) This information is not readily available and is being collected. It will be laid on the Table of the House

Loan from L. I. C. For Housing Projects

2605. Shri Parthasarthy: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether it is a fact that the Central Government have approached the Life Insurance Corporation to finance the various housing projects;

(b) if so, the amount of loan asked for by Government, and

(c) the particulars of projects and schemes for which the loan is sought?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes

(b) Although this Ministry asked for Rs 15 crores during 1967-68, the Corporation has agreed to provide Rs 12 crores only

(c) The Corporation are, at present, giving loans to the State Governments for implementation of the following schemes

- (i) Middle Income Group Housing Scheme,
- (ii) Low Income Group Housing Scheme,
- (iii) Village Housing Projects Scheme,
- (iv) Plantation Labour Housing Scheme,
- (v) Rental Housing Scheme for State Government Employees, and
- (vi) Land Acquisition and Development Scheme

बीड़ी उद्योग

2606 श्री क० बि० यशुकर : क्या वित्त मंत्री दृष्ट बताने की कृपा करेंगे कि

(क) क्या मिश्रैटा पर अधिक कर लगाये जाने से बीड़ी उद्योग को कोई सहायता मिलने की सम्भावना है, और